

ITEM NO.10

COURT NO.8

SECTION II-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (CrI.) No(s). 4101/2020

[Arising out of impugned final judgment and order dated 13-09-2019 in CRLWP No. 3607/2019 passed by the High Court of Judicature at Bombay]

THE STATE OF MAHARASHTRA & ORS.

Petitioner(s)

VERSUS

ANAND RAMDHANI CHAURASIA & ANR.

Respondent(s)

IA No. 54583/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 54582/2020 - EXEMPTION FROM FILING O.T.

IA No. 109812/2024 - VACATING STAY

WITH

SLP(CrI) No. 5861/2020 (II-A)

FOR EXEMPTION FROM FILING O.T. ON IA 119896/2020

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 119902/2020

IA No. 119902/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 119896/2020 - EXEMPTION FROM FILING O.T.

SLP(CrI) No. 6254/2020 (II-A)

FOR EXEMPTION FROM FILING O.T. ON IA 126835/2020

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 126836/2020

IA No. 126836/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 126835/2020 - EXEMPTION FROM FILING O.T.

SLP(CrI) No. 6304/2020 (II-A)

FOR EXEMPTION FROM FILING O.T. ON IA 127863/2020

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 127865/2020

IA No. 127865/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 127863/2020 - EXEMPTION FROM FILING O.T.

SLP(CrI) No. 6580/2020 (II-A)

IA No. 132498/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 132496/2020 - EXEMPTION FROM FILING O.T.

SLP(Crl) No. 6337/2020 (II-A)
IA No. 128519/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 128518/2020 - EXEMPTION FROM FILING O.T.

SLP(Crl) No. 6403/2020 (II-A)
FOR EXEMPTION FROM FILING O.T. ON IA 129867/2020
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
129868/2020
IA No. 129868/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 129867/2020 - EXEMPTION FROM FILING O.T.

SLP(Crl) No. 6440/2020 (II-A)
FOR EXEMPTION FROM FILING O.T. ON IA 130462/2020
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
130463/2020
IA No. 130463/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 130462/2020 - EXEMPTION FROM FILING O.T.

SLP(Crl) No. 6365/2020 (II-A)
IA No. 129208/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 129207/2020 - EXEMPTION FROM FILING O.T.

SLP(Crl) No. 6488/2020 (II-A)
IA No. 131349/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 131348/2020 - EXEMPTION FROM FILING O.T.

SLP(Crl) No. 6601/2020 (II-A)
FOR EXEMPTION FROM FILING O.T. ON IA 132667/2020
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
132668/2020
IA No. 132668/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 132667/2020 - EXEMPTION FROM FILING O.T.

SLP(Crl) No. 6641/2020 (II-A)
IA No. 133091/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 133093/2020 - EXEMPTION FROM FILING O.T.

SLP(Crl) No. 6674/2020 (II-A)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
133762/2020
IA No. 133762/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(Crl) No. 3602/2021 (II-A)

IA No. 59963/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 59962/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 59961/2021 - EXEMPTION FROM FILING O.T.

SLP(Crl) No. 6065/2021 (II-A)
IA No. 99750/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 99749/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 99751/2021 - EXEMPTION FROM FILING O.T.

SLP(Crl) No. 6121/2021 (II-A)
IA No. 100406/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 100402/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 100401/2021 - EXEMPTION FROM FILING O.T.

SLP(Crl) No. 6333/2021 (II-A)
IA No. 104919/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 104921/2021 - EXEMPTION FROM FILING O.T.

SLP(Crl) No. 6788/2021 (II-A)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
112562/2021
FOR EXEMPTION FROM FILING O.T. ON IA 112565/2021
IA No. 112562/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 112565/2021 - EXEMPTION FROM FILING O.T.

SLP(Crl) No. 6859/2021 (II-A)
IA No. 113818/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 113812/2021 - EXEMPTION FROM FILING O.T.

SLP(Crl) No. 8288/2021 (II-A)
IA No. 139760/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 139761/2021 - EXEMPTION FROM FILING O.T.

SLP(Crl) No. 8431/2021 (II-A)
FOR EXEMPTION FROM FILING O.T. ON IA 141810/2021
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
141811/2021
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 141815/2021
IA No. 141815/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 141811/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 141810/2021 - EXEMPTION FROM FILING O.T.

SLP(Crl) No. 9645/2021 (II-A)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
162743/2021

FOR EXEMPTION FROM FILING O.T. ON IA 162744/2021
IA No. 162743/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 162744/2021 - EXEMPTION FROM FILING O.T.

SLP(CrI) No. 9785/2021 (II-A)

IA No. 164501/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 164499/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 164498/2021 - EXEMPTION FROM FILING O.T.

SLP(CrI) No. 9870/2021 (II-A)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
166020/2021

FOR EXEMPTION FROM FILING O.T. ON IA 166021/2021

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 166022/2021

IA No. 166022/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 166020/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 166021/2021 - EXEMPTION FROM FILING O.T.

SLP(CrI) No. 9875/2021 (II-A)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
166107/2021

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 166109/2021

FOR EXEMPTION FROM FILING O.T. ON IA 166111/2021

IA No. 166109/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 166107/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 166111/2021 - EXEMPTION FROM FILING O.T.

SLP(CrI) No. 1525/2022 (II-A)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
24235/2022

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
25169/2022

FOR EXEMPTION FROM FILING O.T. ON IA 25170/2022

FOR APPLICATION FOR TAGGING/DETAGGING ON IA 94929/2022

IA No. 94929/2022 - APPLICATION FOR TAGGING/DETAGGING

IA No. 24235/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 25170/2022 - EXEMPTION FROM FILING O.T.

IA No. 25169/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

SLP(CrI) No. 605/2022 (II-A)

IA No. 10747/2022 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 10746/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 10745/2022 - EXEMPTION FROM FILING O.T.

SLP(CrI) No. 2610/2022 (II-A)

IA No. 40279/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 40281/2022 - EXEMPTION FROM FILING O.T.

SLP(CrI) No. 10304/2022 (II-A)

IA No. 146369/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 146370/2022 - EXEMPTION FROM FILING O.T.

SLP(CrI) No. 8790/2022 (II-A)

IA No. 138969/2022 - EXEMPTION FROM FILING O.T.

SLP(CrI) No. 12611/2022 (II-A)

IA FOR EXEMPTION FROM FILING O.T. ON IA 199865/2022
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
199866/2022

IA No. 199866/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 199865/2022 - EXEMPTION FROM FILING O.T.

SLP(CrI) No. 1221/2023 (II-A)

IA No. 17828/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 17829/2023 - EXEMPTION FROM FILING O.T.

SLP(CrI) No. 1359/2023 (II-A)

IA No. 20320/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 20321/2023 - EXEMPTION FROM FILING O.T.

SLP(CrI) No. 1461/2023 (II-A)

IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
21868/2023

FOR EXEMPTION FROM FILING O.T. ON IA 21869/2023

IA No. 21868/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 21869/2023 - EXEMPTION FROM FILING O.T.

SLP(CrI) No. 1766/2023 (II-A)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
26457/2023

FOR EXEMPTION FROM FILING O.T. ON IA 26458/2023

IA No. 26457/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 26458/2023 - EXEMPTION FROM FILING O.T.

SLP(CrI) No. 1693/2023 (II-A)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
25360/2023

FOR EXEMPTION FROM FILING O.T. ON IA 25361/2023

IA No. 25360/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 25361/2023 - EXEMPTION FROM FILING O.T.

SLP(CrI) No. 1705/2023 (II-A)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA

25529/2023

FOR EXEMPTION FROM FILING O.T. ON IA 25532/2023

IA No. 25529/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 25532/2023 - EXEMPTION FROM FILING O.T.

SLP(CrI) No. 1940/2023 (II-A)

IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 29087/2023

FOR EXEMPTION FROM FILING O.T. ON IA 29094/2023

IA No. 29087/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 29094/2023 - EXEMPTION FROM FILING O.T.

SLP(CrI) No. 1985-1986/2023 (II-A)

IA No.30148/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.30151/2023-EXEMPTION FROM FILING O.T.

SLP(CrI) No. 1968/2023 (II-A)

FOR ADMISSION and I.R. and IA No.29725/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.29727/2023-EXEMPTION FROM FILING O.T.

SLP(CrI) No. 2637/2023 (II-A)

IA No. 40666/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 40670/2023 - EXEMPTION FROM FILING O.T.

SLP(CrI) No. 2618/2023 (II-A)

IA No. 40173/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 40172/2023 - EXEMPTION FROM FILING O.T.

SLP(CrI) No. 3054/2023 (II-A)

FOR ADMISSION and I.R. and IA No.47823/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.47824/2023-EXEMPTION FROM FILING O.T.

SLP(CrI) No. 3064/2023 (II-A)

IA No. 47943/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 47945/2023 - EXEMPTION FROM FILING O.T.

SLP(CrI) No. 4453-4454/2023 (II-A)

FOR ADMISSION and I.R. and IA No.71091/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.71093/2023-EXEMPTION FROM FILING O.T. and IA No.71089/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(CrI) No. 7393/2023 (II-A)

IA No.111382/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.111383/2023-EXEMPTION FROM FILING O.T.

IA No. 111382/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT

IA No. 111383/2023 - EXEMPTION FROM FILING O.T.

SLP(CrI) No. 7354/2023 (II-A)

IA No.111619/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.111620/2023-EXEMPTION FROM FILING O.T.

IA No. 111619/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 111620/2023 - EXEMPTION FROM FILING O.T.

SLP(CrI) No. 7472/2023 (II-A)

IA No.117732/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.117731/2023-EXEMPTION FROM FILING O.T.

SLP(CrI) No. 7499/2023 (II-A)

FOR ADMISSION and I.R. and IA No.118214/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.118215/2023-EXEMPTION FROM FILING O.T.

SLP(CrI) No. 8397/2023 (II-A)

IA No. 131035/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 131036/2023 - EXEMPTION FROM FILING O.T.

IA No. 131037/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(CrI) No. 8379/2023 (II-A)

FOR ADMISSION and I.R. and IA No.130676/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.130677/2023-EXEMPTION FROM FILING O.T.

SLP(CrI) No. 9365-9367/2023 (II-A)

FOR ADMISSION and I.R. and IA No.149975/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.149977/2023-EXEMPTION FROM FILING O.T.

SLP(CrI) No. 9400/2023 (II-A)

IA No. 150832/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 150833/2023 - EXEMPTION FROM FILING O.T.

SLP(CrI) No. 9934/2023 (II-A)

IA FOR EXEMPTION FROM FILING O.T. ON IA 160414/2023 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 160415/2023

IA No. 160415/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 160414/2023 - EXEMPTION FROM FILING O.T.

SLP(CrI) No. 10551/2023 (II-A)

FOR ADMISSION and I.R. and IA No.170274/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.170271/2023-EXEMPTION FROM FILING O.T.

SLP(Crl) No. 10009/2023 (II-A)
IA No. 161200/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 161199/2023 - EXEMPTION FROM FILING O.T.

SLP(Crl) No. 10298/2023 (II-A)
IA No.166186/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No.166188/2023-EXEMPTION FROM FILING O.T.

SLP(Crl) No. 10648/2023 (II-A)
IA No.171797/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No.171798/2023-EXEMPTION FROM FILING O.T.

SLP(Crl) No. 2006/2024 (II-A)
FOR ADMISSION and I.R.

SLP(Crl) No. 1924/2024 (II-A)

SLP(Crl) No. 1920/2024 (II-A)

SLP(Crl) No. 4891/2024 (II-A)
FOR ADMISSION and I.R. and IA No.83586/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.83591/2024-EXEMPTION FROM
FILING O.T.

SLP(Crl) No. 5187/2024 (II-A)
IA No.88530/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
and IA No.88533/2024-EXEMPTION FROM FILING O.T.
IA No. 88530/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 88533/2024 - EXEMPTION FROM FILING O.T.

SLP(Crl) No. 13581/2024 (II-A)
IA No.212179/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No.212181/2024-EXEMPTION FROM FILING O.T.
IA No. 212179/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 212181/2024 - EXEMPTION FROM FILING O.T.

SLP(Crl) No. 9404/2025 (II-A)
FOR ADMISSION and I.R.

SLP(Crl) No. 6139/2025 (II-A)
IA No. 103380/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 103375/2025 - EXEMPTION FROM FILING O.T.
IA No. 103381/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

Date : 24-07-2025 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s) : Mr. V. Giri, Sr. Adv.
Mr. Aaditya Aniruddha Pande, AOR
Mr. Siddharth Dharmadhikari, Adv.
Mr. Shrirang B. Varma, Adv.
Mr. Bharat Bagla, Adv.
Mr. Aditya Krishna, Adv.
Mr. Sourav Singh, Adv.
Mr. Adarsh Dubey, Adv.
Ms. Chitransha Singh Sikarwar, Adv.

Mr. Mukesh Kumar, Adv.
Mr. Vivek Mishra, Adv.
Mr. Kashmira Singh Chahar, Adv.
Ms. Neelam Singh, AOR
Mr. Avinash Poddar, Adv.
Mr. Ankit, Adv.
Mr. Sameer Singh, Adv.

Mr. Anand Dilip Landge, AOR

Mr. Shivam Singh, Adv.
Mr. Kailas Bajirao Autade, AOR
Ms. Sheetal Patil, Adv.
Mr. Tushar Sonawane, Adv.

Mr. Sriram P., AOR

Mr. S. Wasim A. Qadri, Sr. Adv.
Mr. Tamim Qadri, Adv.
Mr. Saeed Qadri, Adv.
Mr. Shraveen Kumar Verma, Adv.
Mrs. Bhavna Kapur, Adv.
Mr. Saahil Gupta, Adv.
Mr. Danish Ali, Adv.
Ms. Udit Singh, AOR

Mr. Yatin M. Jagtap, Adv.
Mr. Sunil Kumar Sharma, AOR

Ms. Aditi Tripathi, AOR
Mr. Shrirang Varma, Adv.

Ms. Nidhi Agarwal, Adv.
Ms. Vanshika Tewari, Adv.
Ms. Harshita Sharma, Adv.
Mr. Neeraj Kumar Sharma, AOR

Mr. Sidharth Luthra, Sr. Adv.
Mr. Rohit Anil Rathi, AOR
Mr. Shyam Mohta, Adv.
Mr. Nalin Talwar, Adv.

Mr. Yashas Rk, Adv.
Ms. Niharika Singh, Adv.

Mr. Sandeep Sudhakar Deshmukh, AOR
Mr. Nishant Sharma, Adv.
Mr. Ankur Savadikar, Adv.

M/S. Shakil Ahmad Syed, AOR
Mr. R. Basant, Sr. Adv.
Mr. Zafar M. Pathan, Adv.
Mr. Syed Ahmed Saud, Adv.
Mr. M. I. Pathan, Adv.
Mr. M. M. Pathan, Adv.
Mr. Mohd. Parvez Dabas, Adv.
Mr. Uzmi Jameel Husain, Adv.
Mr. Daanish Ahmed Syed, Adv.
Mr. Ashish Chandra Singh, Adv.
Mr. Aqib Baig, Adv.
Mr. Mohd. Shahib, Adv.

Mr. Omkar Jayant Deshpande, AOR
Mr. Ashok Poulo Paul, Adv.

Mr. Satyajit A. Desai, Adv.
Mr. Pratik Kumar Singh, Adv.
Mr. Siddharth Gautam, Adv.
Mr. Abhinav K. Mutyalwar, Adv.
Mr. Sachin Singh, Adv.
Mr. Siddhant Singh, Adv.
Ms. Anagha S. Desai, AOR
Mr. Ananya Thapliyal, Adv.

Mr. Pankaj Kumar Mishra, AOR

Mr. Amit Balasaheb Thorat, Adv.
Mr. Nar Hari Singh, AOR
Mr. Daksh Singh, Adv.
Mr. Ajinkya Dhalwade, Adv.

Ms. Mrinal Gopal Elker, AOR
Ms. Chhavi Khandelwal, Adv.

Ms. Manju Jetley, AOR

Mr. Gaurav Aggarwal, Sr. Adv.
Mr. Chand Qureshi, AOR
Mr. Aarif Ali, Adv.
Mr. Sheesh Ali, Adv.
Mr. Mujahid Ahmad, Adv.
Mr. Md.imran Siddiqui, Adv.
Mr. Shahid Nadeem, Adv.
Mr. Mohd Tauheed, Adv.

Mr. Shaikh Mateen, Adv.
Mr. Raj Kumar Yadav, Adv.
Mr. Pankaj Tiwari, Adv.
Mr. Dharendra Kumar Verma, Adv.

For Respondent(s) : Mr. R. Basant, Sr. Adv.
Mr. Zafar Pathan, Adv.
Mr. Syed Ahmed Saud, Adv.
Mr. M. I. Pathan, Adv.
Mr. M. M. Pathan, Adv.
Mr. Mohd. Parvez Dabas, Adv.
Mr. Daanish Ahmed Syed, Adv.
Mr. Uzmi Jameel Husain, Adv.
Mr. Ashish Chandra Singh, Adv.
Mr. Aqib Baig, Adv.
Mr. Mohd. Shahib, Adv.
M/S. Shakil Ahmad Syed, AOR

Mr. Sachin Patil, AOR

Mr. Aabad Ponda, Sr. Adv.
Mr. Sandeep Sudhakar Deshmukh, AOR
Mr. Subhash Jadhav, Adv.
Mr. Amit Patil, Adv.
Mr. Chandan Shekhawat, Adv.
Mr. Nishant Sharma, Adv.
Mr. Ajinkya Dhalwade, Adv.
Mr. Ankur Savadikar, Adv.
Mr. Viraj M. Parakh, Adv.

Mr. Aaditya Aniruddha Pande, AOR

Mr. Sudarshan Lamba, AOR
Mr. Ketan Paul, Adv.
Mr. Digvijay Dam, Adv.
Ms. Prerna Dhal, Adv.
Mr. Bhuvan Kapoor, Adv.
Ms. Shivika Mehra, Adv.
Ms. Radhika Misra, Adv.

Mr. Arvind Kumar Sharma, AOR
Mr. Ketan Paul, Adv.
Mr. Bhuvan Kapoor, Adv.
Mr. Pratyush Srivastava, Adv.
Ms. Prerna Dhal, Adv.
Mr. S. N. Terdal, Aor, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 07.10.2025.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(RENU BALA GAMBHIR)
ASSISTANT REGISTRAR